

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:7006
ANSWERED ON:07.05.2010
TRAFFICKING OF CHILDREN
Mahajan Smt. Sumitra

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) : whether the cases of trafficking of children and minor girls abroad every year has come to light;
- (b) : if so, the details thereof; and
- (c) : the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a), (b) & (c): There are reports of trafficking of children and minor girls abroad for commercial sexual exploitation. However, there is no data available on the extent of the problem.

The Government has been taking measures to combat trafficking for commercial sexual exploitation in the country. The Immoral Traffic (Prevention) Act, 1956 supplemented by the Indian Code prohibits trafficking in human beings, including children, for purpose of prostitution and lays down penalties for trafficking. Also, the Ministry of Women and Child Development is implementing the "Ujjawala" Scheme, under which financial assistance is being provided for prevention of trafficking and for rescue, rehabilitation and re-integration of victims of commercial sexual exploitation.